

APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex,
Lodhi Road, New Delhi -110003
Tel: 011-24368478, Fax: 011-24368479,
www.aptel.gov.in

Dated: 30th June, 2021

NOTIFICATION

Vide notification dated 10th June, 2021, the APTEL Registry has resumed physical working since 14th June, 2021. The filing counter is operational and physical filing has been resumed from the said date. It is hereby notified that from 01.07.2021 the Registry shall accept only physical filing for all matters except fresh matters with urgent listing or urgent listing IAs in pending matters. Online filing of such matters shall be done via email and the physical filing for the same shall be done within 15 days from submission of the online filing. Email be sent to official id of Deputy Registrar dyregr-aptel@nic.in with cc to filing counter officials aptel.sandeep@gmail.com and preetikalsiaptel@gmail.com. Corresponding instructions for online filing notified vide notification dated 16th April 2021 shall also be followed.

Those who have already filed appeals etc. through online mode but haven't filed physically shall do the same at the earliest. This issues with the approval of Competent Authority.



Madhulika Chaudhary
(Registrar)